

(ख) यदि हाँ, तो इसके प्रति सरकार की क्या प्रतिक्रिया है ताकि राष्ट्र-गीत के सम्मान को बनाये रखा जा सके ; और

(ग) क्या सरकार का विचार इस बारे में कोई कानून बनाने का है और यदि हाँ, तो कब ?

गृह-कार्य मंत्रालय में उप-गृह मंत्री (श्री के० एस० रामास्वामी) : (क) और (ख). सार्वजनिक स्थानों तथा सिनेमा-घरों में जब राष्ट्रीय गीत गाया जाता है तो साधारणतया लोग खड़े हो जाते हैं और सचित शिष्टाचार का पालन करते हैं। फिर भी विभिन्न स्थानों पर चलचित्र दर्शकों द्वारा इस सम्बन्ध में चूक की शिकायतें समय-समय पर प्राप्त हुई हैं। कुछ समय पहले सूचना तथा प्रसारण मंत्री ने सिनेमा दिखाने वालों से, यह सुनिश्चित करने के लिए कि जब राष्ट्रीय गीत गाया जाता है तो दर्शकों द्वारा उचित शिष्टाचार का पालन किया जाय, एक अपील की थी।

(ग) राष्ट्रीय गीत का अपमान करने के प्रत्यक्ष कार्य करने वालों को दण्ड देने के लिए यथाशीघ्र एक विधान बनाने का विचार है।

#### Action against Central Government Employees

6114. SHRI BHOGENDRA JHA:  
SHRI D.N. PATODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Central Government employees who have not yet been allowed to join duty and of those who are being prosecuted or penalised in any other way on account of the strike of the 19th September, 1968; and

(b) their break-up with regard to the Railways, Post and Telegraphs and other Departments?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI

VIDYA CHARAN SHUKLA): (a) and (b). The information asked for is being collected and will be laid on the Table of the House as soon as possible.

#### Disciplinary Action Against Students of B.H.U.

6115. SHRI VASUDEVAN NAYAR:  
Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether any disciplinary action has been taken against any student of the Banaras Hindu University after the appointment of the Enquiry Committee; and

(b) if so, how many students were subjected to such disciplinary action?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (V.K.R.V, RAO): (a) and (b). One research student has been suspended pending enquiry into charges for taking part in the recent disturbances in the University.

#### Shiv Sena Agitation

6117. SHRI JYOTIRMOY BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force and the Central Reserve Police Force had been deployed for protecting the Central Government's properties and installations in Bombay at the time of agitation by the Shiv Sena resulting in arson and vandalism; and

(b) if so, the steps taken by the Border Security Force and the Central Reserve Police Force to protect the Central Government's installations and properties?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir. However, a B.S.F. contingent was kept in reserve for some time.

(b) Does not arise.